

mean that exhibition of any person with a loathsome disease becomes objectionable. It is exactly on this that the producers have represented that putting them even as an illustration might lead to misunderstanding. We are considering it very seriously.

**Mr. Speaker:** The Question Hour is over.

### WRITTEN ANSWERS TO QUESTIONS

#### Government-built Houses, Tilak Nagar

\*623. **Shri Ajit Singh Sarhadi:** Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether it is a fact that a large number of Government-built houses have been auctioned to displaced persons in Tilak Nagar locality in New Delhi;

(b) if so, whether it is not a fact that most of them are in possession of trespassers; and

(c) what steps have been taken to give possession to the purchasers?

**The Deputy Minister of Rehabilitation (Shri P. S. Naskar):** (a) Yes.

(b) Yes, some are in the occupation of unauthorised persons.

(c) In the case of those tenements of which the sale is not being confirmed, the question of giving possession to the purchasers does not arise. The other houses were sold to the purchasers as they were and their provisional possession has already been given to the auction purchasers. It is now for the new owners to evict the trespassers.

सोप स्टोन खान में दुर्व्यटना

\*६२६. श्री सरजू पाण्डेय : क्या श्रम और रोजगार मंत्री ३ अगस्त, १९५९ के ताराकित प्रश्न संख्या ९ के उत्तर के सम्बन्ध

में एक ऐसा विवरण समा-पटल पर रखने की कृपा करेंगे कि जिस में यह जानकारी दी गई हो कि जान एस्ट की विभिन्न बाराओं के प्रन्तर्गत सोप स्टोन खान के मालिक के विद्द की गई कार्यवाही का क्या परिणाम निकला ?

**श्रम उपमंत्री (श्री आबिद खली) :**  
अदालत में शर्तों को नहीं किया ।

#### Unsold Stock of Khadi

\*627. **Shri Bibhuti Mishra:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that upto the 26th September, 1959 khadi worth rupees five crores remained unsold;

(b) if so, the reasons therefor; and

(c) the steps taken by Government to sell the unsold khadi?

**The Minister of Industry (Shri Manubhai Shah):** (a) and (b). It is estimated that khadi worth Rs. 4 to Rs. 5 crores was lying unsold with various institutions. This was mainly due to the sales not keeping pace with the increase in production.

(c) Additional rebate of 6 nP. in a rupee was given for a period of six weeks with effect from 2nd October, 1959. The institutions concerned also gave a further rebate of 6 np. per rupee during the period from the margin of profits allowed to them. It is expected that with this additional rebate of 12 nP. per rupee the unsold stock would have been cleared to a very great extent.

#### Mobile Exhibition

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 { **Shri Inder J. Malhotra:**  
**Shri Ram Krishan Gupta:**  
 \*628. { **Shri Padam Dev:**  
**Shri P. C. Borooah:**  
**Shri Ramji Verma:**

Will the Minister of Information and Broadcasting be pleased to state:

(a) whether it is a fact that the Directorate of Advertising and Visual

Publicity has put a mobile exhibition in a special Railway carriage;

(b) if so, how many such Railway carriages are on the move, at present, in different parts of the country;

(c) what areas have been covered by these exhibition carriages up till now;

(d) the expenditure incurred in equipping and arranging the exhibition; and

(e) whether Government have any plan to increase the number of such exhibition carriages?

**The Minister of Information and Broadcasting (Dr. B. V. Keskar):** (a) Yes, Sir.

(b) Only one.

(c) Upto the 30th November 1959, the Exhibition-cum-cinema Railway Coach has covered 30 way-side stations in Rajasthan, Madhya Pradesh and Bombay State.

(d) The Coach was made available to the Directorate of Advertising and Visual Publicity by the Railway Board. It has been equipped at an approximate cost of Rs. 18,000. The running expenses of the Coach are estimated at Rs. 13 per exhibition day, excluding pay and allowances of the accompanying staff.

(e) Subject to experience gained from this Coach, it is intended to provide one Coach on each of the Railway zones and one on the Metre Gauge in the coming years.

#### **Trade Agreement between India and Indonesia**

\*629. **Shri Khimji:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the trade agreement between India and Indonesia is due to expire shortly;

(b) if so, whether Government have any proposal for the renewal of the trade agreement;

(c) whether any special measures are being taken to increase export of cotton textiles and yarn to Indonesia;

(d) whether the export of yarn to Indonesia is being handled mainly by the State Trading Corporation; and

(e) if so, the reasons therefor?

**The Deputy Minister of Commerce and Industry (Shri Satish Chandra):** (a) The agreement is due to expire on the 31st December, 1959.

(b) The matter is under consideration.

(c) The State Trading Corporation has been asked to explore with the help of its business associates the possibilities of increasing exports of cotton textile, yarn, and other Indian products to Indonesia.

(d) No, Sir. An Indonesian import firm, however, placed an order with the State Trading Corporation in June this year for the supply of 12,500 bales of cotton yarn.

(e) Does not arise.

#### **Coir Industry**

\*630. { Shri Narayanankutty  
Menon;  
Shri Punnoose;  
Shri Kodyan;  
Shri V. P. Nayar;

Will the Minister of Commerce and Industry be pleased to state:

(a) whether any reduction has been made in the allotment for development of the Coir Industry during the Second Five Year Plan period;

(b) if so, what is the extent of reduction and what are the reasons therefor; and

(c) whether any representation has been made by the Government of Kerala against the reduction in allotment?

**The Minister of Industry (Shri Manubhai Shah):** (a) to (c). A statement is laid on the Table of the House.